

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3543
ANSWERED ON:01.12.2010
AGREEMENTS WITH AMERICA
Kumar Shri Vishwa Mohan

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of agreements regarding mutual co-operation with America and other countries signed between August, 2010 to 15th November, 2010;
- (b) whether any negotiation has been made regarding nuclear sanction and other sanctions against India by America during high level summit between India and America; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) The Agreements signed between India and USA between August 2010 and 15 November 2010 are: (i) MoU on establishing a Joint Clean Energy Research and Development Centre in India; (ii) MoU on exploration and assessment of shale gas resources in India; (iii) Energy Cooperation Programme; (iv) MoU on establishment of Global Disease Detection India Centre in India; (v) Implementing Arrangement for enhanced monsoon forecasting and (vi) MoU for cooperation in the Global Centre for Nuclear Energy Partnership being established by India. In addition, six partnership agreements were signed in September 2010 between USAID and Ministry of HRD, Ministry of Power, Ministry of New and Renewable Sources of Energy, Ministry of Environment and Forests, Ministry of Agriculture and Ministry of Health and Family Welfare.

(b) & (c) The United States has taken a decision to ease controls on exports of dual use items and technologies to India. The measures include removing Indian entities from its so-called Entity List and realignment of India in US export control regulations.